

**INCOME TAX APPELLATE TRIBUNAL
RAIPUR BENCH "DB", RAIPUR**

Order –Ready for Pronouncement on 13th August, 2026

(As per Rule 34 of the ITAT Rules, 1963)

**BEFORE SHRI R.K PANDA, VICE PRESIDENT
AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER**

Sr. No.	ITA/IT(SS)A No.	Name of the assessee	Author
1.	156/RPR/2026	Ramesh Kumar Agrawal	JM
2.	155/RPR/2026	Preeti Mishra	JM
3.	568/RPR/2026	Rajesh Kumar Sarathe	JM
4-5.	10 & 11/RPR/2026	Anket Pagariya	JM
6.	129/RPR/2026	Devguru Education	JM
7.	564/RPR/2026	Gaytri Pariwar Trust	JM
8.	445/RPR/2026	Jeevan Deep Samiti	JM

13.08.2026

 13.08.26
Senior Private Secretary
ITAT, Raipur